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**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 985/2019

WITH

ORIGINAL APPLICATION NO. 986/2019

WITH

ORIGINAL APPLICATION NO. 528/2023

IN THE MATTER OF:

IN RE: WATER POLLUTION BY TANNERIES AT JAJMAU KANPUR
UTTAR PRADESH

WITH

IN RE: WATER POLLUTION AT RANIA KANPUR DEHAT & RAKHI
MANDI KANPUR NAGAR UTTAR PRADESH

WITH

NEWS REPORT PUBLISHED IN DAINIK JAGRAN DATED 14.08.2023
“HIGHLIGHTS A GROWING CONCERN REGARDING INDUSTRIAL
POLLUTION IN THE GODHRAULI VILLAGE”

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Date: 24.11.2025

Place: NOIDA

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**BREIFING NOTE ON BEHALF OF COUNSEL FOR DISTRICT
MAGISTRATES- KANPUR NAGAR, KANPUR DEHAT AND
FATEHPUR**

I. BACKGROUND OF THE MATTER

1. The Hon'ble Tribunal, in these Original Applications, is examining the issues pertaining to the chromium dumps, groundwater contamination and health issues pursuant thereto in the districts Kanpur Nagar, Kanpur Dehat and Fatehpur.
2. The matter was last listed for hearing on 07.11.2025, wherein the Hon'ble Tribunal directed the following:

“...7. The State Authorities especially the Chief Secretary, Uttar Pradesh and Secretary, Health, Govt. of U.P. are directed to provide a timeline within two weeks in respect of the steps that will be taken by the State Authorities to complete the process of mapping the entire area and find out the affected villages/ULBs/districts. They will also disclose the approximate number of the affected persons, the medical facilities which are available at the District/ULB/Village level including the health centres, doctors, paramedical staff available in those health centres, the facilities available in those health centres and the nearby labs and distance from that lab for carrying out the blood and other sample analysis. The mapping will include the food chain contamination, surface water and ground water

contamination and air contamination analysis. The timeline will also be given for fully implementing the 22 recommendations which have been noted in the order dated 01.07.2025.

9. List on 25.11.2025. ...”

3. That, it is respectfully submitted that the Director, AIIMS, New Delhi, Dr. M. Srinivas, appeared virtually on the last date of hearing i.e., 07.11.2025, and made certain expert recommendations, which stand duly recorded in paragraph 5 of the Hon’ble Tribunal’s order. The relevant part of the said order is reproduced herein for ready reference:

“...5. In terms of the order of the Tribunal dated 07.10.2025, Dr. M. Srinivas, Director, AIIMS, New Delhi has appeared virtually and has suggested that the large-scale mapping of the area is required to be done in respect of water source, food chain, industrial effluent discharge, air quality and soil contamination to ascertain the root cause of the problem.

” 4 He has submitted that multi-sectoral approach is required to detect and remediate this problem and his further suggestion is that the CSR funds by the corporate sector under the Corporate Social Responsibility should also be utilized. He has further suggested that the IIT, Kanpur can be involved for carrying out the air, water and soil analysis of the area and the analysis of effluent discharge from the industries and GSVMM College, Kanpur can do the cluster waste sample survey to

ascertain the extent of the problem. He has also suggested that a database of the sample test results should be created so that the repeated sample of the same individual is not required to be taken and the arrangement of potable water should be made to those who are affected by heavy metals. He has submitted that if the comprehensive mapping is done, and the database is provided to the AIIMS then appropriate remedial measures can be suggested....”

II. SUMMARY IS AS FOLLOWS

4. That, with respect to the Districts Kanpur Nagar, Kanpur Dehat and Fatehpur, the summary of the compliance status pertaining to the 22 recommendations of the learned Amicus Curiae, in accordance with the directions of the Hon’ble Tribunal, is presented in the table hereinbelow for ready reference:

S. NO.	RECOMMENDATION	KANPUR NAGAR	KANPUR DEHAT	FATEHPUR
1.	RO–NF Water Plants: Clean Water for All Domestic Purposes at centralised and de-centralised installed RO- NF systems (Identify the usage of wells/hand pumps/ borewells/water source for animals and agriculture)	Complied	Complied	Complied
		Complied for the affected areas		

2.	Blood Sampling/ survey by Govt in the affected areas of Kanpur Nagar/ Dehat/ Fatehpur (Heavy Metal Analysis- Chromium, Mercury, Fluoride)	Response awaited from GSVM Medical College	Response awaited from GSVM Medical College	Response awaited from GSVM Medical College
3.	Improve Govt. Hospital's infrastructure to include multi-specialty diagnostic facilities	Partially Complied	Partially Complied	Partially Complied
4.	List of all Industries (Regardless of Category/ legal/illegal/in-house)- Kanpur Nagar, Kanpur Dehat, Fatehpur	Complied	Complied	Complied
5.	Boundary Wall and Cover for Existing Cr Dump/ Plume (Fatehpur & Kanpur Dehat):	Not Applicable to Kanpur Nagar	Partially Complied 3 Months post budget approval by the State Government	Complied
6.	Soil, Sludge and Water Analysis of-Panki/Shanigawa Landfill Site/ STP @ Pankha, Sajari	Not Complied By 28.02.2026	Not Applicable to Kanpur Dehat	Not Applicable to Fatehpur
7.	Operate Existing STP (Resolving Non- Compliance Within 2 Months)	Partially Complied By 31.01.2026	Not Applicable to Kanpur Dehat	Not Applicable to Fatehpur
8.	Drain Action Plan- Untapped & Over Flowing tapped Drains	Partially Complied Financial Bids Closed. 3 months post final approval by NMCG	Not Complied DPR preparation within 2 months. Post DPR Approval- 18 Months	Complied

9.	Permanent Monitoring Plan for Existing STP/ CETP/ CCRU/ Landfills/ TSDFs	Complied	Complied	Not Applicable to Fatehpur
10.	Construction and Installation of sewage system and STP in Kanpur dehat and Fatehpur	Not Applicable to Kanpur Nagar	Not Complied	Not Complied
			DPR preparation within 2 months. Post DPR Approval- 18 Months	For Fatehpur (Urban), Under Ph-1, 18 MLD STP along with Sewage System by 19.11.2027
11.	Removal of Chromium, Mercury and Ash from the affected area	Not Applicable to Kanpur Nagar	Complied	Not Complied
				Timeline will be finalized upon selection of Agency/Institute by the State Govt. (Env. Deptt.)
12.	Soil & Ground Water Remediation	Response Awaited from IIT Kanpur	Report Awaited from IIT Kanpur	Response Awaited from IIT Kanpur
13.	River Rejuvenation Plan (Senger/ Noon/ Pandu Rivers)- Including Flood Plain Zoning, Rain water harvesting, watershed development, encroachment removal, Eco-flow	Not Complied	Not Complied	Not Complied
				Survey of India to provide DEM by 31.12.2025. Thereafter NIH Roorkee will provide final report with coordinates for demarcation by April, 2026.
14.	Government Multi-Specialty Medical Aid Facility for victims of Heavy metal contamination (can be	Partially Complied	Not Complied	Partially Complied

	established in existing Govt Hospitals in all three districts)			
15.	Induction Of Work force in CPCB/ PCB	Not Complied	Not Complied	Not Complied
		MOU Signed between IIT Kanpur and UPPCB for selection for 45 vacancies. Further, vacancies for recruitment on 224 contractual vacancies published by UPPCB.		
16.	Technical Infrastructure to State PCB/ SGWB	Partially Complied	Not Complied NABL accredited Dry Lab within 6 months	Partially Complied
17.	Continuous supply of Electricity for STP/CETP/ Hospitals	Complied	Not Applicable to Kanpur Dehat	Complied
18.	Bye- Laws for Preventing Environmental Pollution from Mercury (in lines of Minamata Convention)	MoEF&CC, CPCB	MoEF&CC, CPCB	MoEF&CC, CPCB
19.	Find out the source of Chromium, Mercury, Fluoride, and Iron in the eco- system.	Response Awaited from IIT Kanpur	Response Awaited from IIT Kanpur	Response Awaited from IIT Kanpur
20.	Survey And Mapping of (new/old) Dump Sites (of chromium, mercury, ash) in Fatehpur and Kanpur Dehat, Kanpur Nagar:	Not Applicable to Kanpur Nagar	Response Awaited from IIT Kanpur	Response Awaited from IIT Kanpur
21.	Survey and Mapping of Groundwater Contamination in Fatehpur and Kanpur Dehat, Kanpur Nagar	Response Awaited from IIT Kanpur	Response Awaited from IIT Kanpur	Response Awaited from IIT Kanpur
22.	Survey of People/ Cattle/ Food Chain- To Check Degree of Contamination and create an effective Remediation Plan	Response Awaited from IIT Kanpur	Response Awaited from IIT Kanpur	Response Awaited from IIT Kanpur

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	Against Bio- Accumulation of Heavy Metals.			
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5. Hence, this briefing note is respectfully submitted for kind perusal of this Hon'ble Tribunal.

THROUGH COUNSEL



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